

COMPETITION APPELLATE TRIBUNAL

UTPE 30/2004

CA 24/2005

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Sanjay Dalmia ...Complainant

Vs.

Virgin Atlantic Airways Ltd. ...Respondent

Appearances : Shri O.P. Dua, Sr. Advocate along with
Shri Salil Sethi and
Ms. Priyadeep, Advocates for the Complainant

Ms. Addittee Goel, Proxy counsel for
Shri Ajay K. Dutta, Advocate for the Respondent

ORAL ORDER

20th September 2010

At the request of the learned counsel for the respondent, the matter
is adjourned to 2nd December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

20.09.2010
UTPE66/2004

IN THE MATTER OF:

BUREAU OF INDIAN STANDARDS & OTHERS

Vs.

M/S. BOMBAY JEWELLERS

APPEARANCES:None for the complainant

**Sh. Raghunathan Sharma, Advocate for the
respondent.**

The matter is fixed for admission/denial of the Complainant's documents.

The learned counsel for the respondent states that he is not able to contact his client and he does not have instructions for admission/denial. Admission/denial has not taken place.

The matter shall be placed before the Hon'ble Tribunal on 28.09.2010.

(V. Sreenivas)